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- * IN THE HIGH COURT OF DELHI AT NEW DELHI
- + CO.PET. 39/2009 & CO.APPLs.1585/2013, 655/2020, 444-45/2022, 36/2023, 513/2023

DINESH MITTAL & ORS. Petitioners

Through: None.

versus

M/S TRIVENI INFRASTRUCTURE

DEVELOPMENT CO. LTD. Respondent

Through: Mr. Akhil Sibal, Sr. Adv. with Ms.

Priyadarshi Dewan, Mr. Deepak Agarwal and Mr. Aarohi Mikkilineni, Advs. for Ex-

Management.

Mr. Abhimanyu Bhandari, Ms. Nattasha Garg, Mr. Alok Raghav & Mr. Thakur Ankit Singh, Advs. for

applicant. (M: 7210901709)

CORAM:

JUSTICE PRATHIBA M. SINGH

<u>ORDER</u>

19.07.2023

- 1. This hearing has been done through hybrid mode.
- 2. No time left.
- 3. List on 22nd August, 2023.

PRATHIBA M. SINGH, J

JULY 19, 2023/dk